COURT NO. 4

THE HONOURABLE SRI JUSTICE K SREENIVASA REDDY

To be Heard on Monday The 2nd day of November 2026(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
ADMISSION (IRRIGATION)					
1	WP/31769/2026 IA 1/2026 Direction Petition	CHENNA YERNAMMA Vs THE STATE OF ANDHRA PRADESH	BANKA NAGESWARA RAO	GP FOR REVENUE GP FOR IRRI AND CAD GP FOR HOME	VIZIANAGARAM
ADMISSION - PAYMENT OF BILLS					
2	WP/31775/2026 IA 1/2026 Direction Petition	M/S. KLSR-NSPR (JV) Vs STATE OF ANDHRA PRADESH	BANDA SAI SAMPATH KUMAR	GP FOR IRRI AND CAD GP FOR FINANCE PLANNING	YSR KADAPA

COURT NO. 4

THE HONOURABLE SRI JUSTICE K SREENIVASA REDDY

To be Heard on Monday The 2nd day of November 2026(AFTER CAUSE LIST MOTION HEARING - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR ORDERS					
3	CC/2920/2022 (WP/18973/2022)	A.SIVAJI @ SIVAJI BABU Vs SRI.P. RANJIT BASHA IAS	V PADMANABHA RAO	GP FOR SERVICES I (AP)	KRISHNA
4	CRP/674/2024 (EA/237/2023) IA 1/2024 Stay Petition	SWARNA KIRAN KUMAR Vs SANNAMSETTY SRINIVASA RAO	MD SALEEM	HARANADHA RAJU KATTA SR -app by M/s. HARANADHA RAJU KATTA (adv)	PRAKASAM
5	CRP/1801/2024 (IA/800/2022) IA 1/2024 Stay Petition	PATAN SHAKILA BEGUM Vs SHAIKAKBAR BASHA	ANUP KOUSHIK KARAVADI	MEKALA RAMA MURTHY	PRAKASAM
SPECIALLY IDENTIFIED CASES					
6	CRP/2002/2023 (IA/432/2021) IA 1/2023 Condone Delay Petition IA 2/2023 Condone Delay in Rep	SMT.ASI YERRAMMA Vs V.VIJAYA KUMAR	G RAMA GOPAL		VISAKHAPATNAM
7	CRP/2003/2023 (IA/430/2021) IA 1/2023 Condone Delay Petition IA 2/2023 Condone Delay in Rep	SMT.ASI YERRAMMA Vs V.VIJAYA KUMAR	G RAMA GOPAL		VISAKHAPATNAM
8	CRP/2004/2023 (IA/431/2021) IA 1/2023 Condone Delay Petition IA 2/2023 Condone Delay in Rep	SMT. ASI YERRAMMA (DIED) Vs V. VIJAYA KUMAR	G RAMA GOPAL		VISAKHAPATNAM
9	CRP/2041/2023 (CMA/1/2022)	GOTTIMUKKALA VENKATA BUTCHI APPALA RAJU Vs SIRIVURI RAMA KRISHNAM RAJU	RAYAPROLU SRIKANTH	P RAJASEKHAR	VISAKHAPATNAM
10	CRP/2355/2023 (EP/38/2014) IA 1/2023 Suspension Petition IA 2/2023 Extension Petition	SRI SURYA GINNING AND PRESSING INDUSTRIES Vs M/S. SARADA COTTON TRADERS	P S P SURESH KUMAR	R1 UNSERVED,SR - unserved; Memo proof of service filed vide USR nos: 102669/2023 & 6238/2024.	GUNTUR
11	CRP/3337/2023 (IA/36/2021) IA 1/2023 Stay Petition	PINNITI RAMULU Vs MAJJI KRISHNA @ CHANDRA RAO	V V N NARASIMHAM		SRIKAKULAM
ADMISSION - PAYMENT OF BILLS					
12	WP/29345/2013 IA 1/2013(WPMP 36447/2013) Direction Petition IA 1/2025 Amendment Petition IA 1/2026 Leave Petition	M/S. SRINIVASA CIVIL WORKS PVT. LTD. Vs THE STATE OF A.P. REP. BY ITS SECRETARY	SAI AKASH N	GP FOR IRRIGATION & COMM AREA DEV THE ADVOCATE GENERAL THE ADVOCATE GENERAL	EAST GODAVARI
13	WP/18027/2024 IA 1/2024 Direction Petition	M/S APR CONSTRUCTION LTD AND PVR PROJECTS LTD Vs THE STATE OF AP	VENKAT CHALLA	GP FOR IRRIGATION COMM AREA DEV GP FOR FINANCE PLANNING	SPS NELLORE

14	WP/26664/2024 IA 1/2024 Direction Petition	MASTHAN BABULU Vs THE STATE OF AP	V ROOPESH KUMAR REDDY	GP FOR IRRI AND CAD GP FOR FINANCE PLANNING GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE	SPS NELLORE
15	WP/8903/2026 IA 1/2026 Direction Petition	JYOTHULA RAMARAO Vs THE STATE OF ANDHRA PRADESH	K.M.PAVAN KUMAR	GP FOR IRRI AND CAD GP FOR FINANCE PLANNING	EAST GODAVARI
16	WP/13926/2026 IA 1/2026 Direction Petition	SANKU VEERA VENKATA RAMBABU Vs THE STATE OF ANDHRA PRADESH	ANNAMNEEDI BALAKRISHNA	GP FOR IRRI AND CAD GP FOR FINANCE PLANNING	WEST GODAVARI
17	WP/19198/2026 IA 1/2026 Direction Petition	GOLI SARATH BABU @ SARATH REDDY Vs THE STATE OF ANDHRA PRADESH	S.N.MANI	GP FOR IRRI AND CAD	KRISHNA

18.1,18.2 along with 18

18	WP/19702/2026 IA 1/2026 Direction Petition IA 2/2026 Implead Petition	RR CONSTRUCTIONS AND INFRASTRUTURE INDIA PVTN LTD Vs THE STATE OF ANDHARA PRADESH	M/S INDUS LAW FIRM	THE ADVOCATE GENERAL M SIVA KUMAR	CHITTOOR
18.1	WP/13331/2025 IA 1/2025 Direction Petition IA 2/2025 Direction Petition	M/S RR CONSTRUCTIONS AND INFRASTRUCTURE INDIA PVT LTD. Vs THE STATE OF ANDHRA PRADESH	M/S INDUS LAW FIRM	GP FOR IRRI AND CAD	CHITTOOR
18.2	WP/29621/2026 IA 1/2026 Direction Petition	M/S RK-HES-KOYA (JV) Vs THE STATE OF ANDHRA PRADESH	M SIVA KUMAR	GP FOR IRRI AND CAD	CHITTOOR
19	WP/27768/2026 IA 1/2026 Direction Petition	MK P. HARINATHAREDDY Vs THE STATE OF ANDHRA PRADESH	DEVASRI ROSHAN KANCHARLA	GP FOR IRRI AND CAD GP FOR FINANCE PLANNING	YSR KADAPA
20	WP/29613/2026 IA 1/2026 Direction Petition	M/S. GAJAPATHI INFRA STRUCTURES Vs THE STATE OF ANDHRA PRADESH	PAMARTHI KAMESWARA RAO	GP FOR IRRI AND CAD GP FOR FINANCE PLANNING	KRISHNA
21	WP/29615/2026 IA 1/2026 Direction Petition	KOTA VENKATESWARA RAO Vs THE STATE OF ANDRA PRADESH	PETA GNANA TEJA	GP FOR IRRI AND CAD GP FOR FINANCE PLANNING GP FOR REVENUE	GUNTUR
22	WP/29671/2026 IA 1/2026 Direction Petition	PASUPULETI SAI BABU Vs THE STATE OF ANDHRA PRADESH	B JAYA PRABHAKARA RAO	GP FOR IRRI AND CAD GP FOR FINANCE PLANNING	EAST GODAVARI
23	WP/29685/2026 IA 1/2026 Direction Petition	PASUPULETI SAI BABU Vs THE STATE OF ANDHRA PRADESH	B JAYA PRABHAKARA RAO	GP FOR IRRI AND CAD GP FOR FINANCE PLANNING	EAST GODAVARI
24	WP/29696/2026 IA 1/2026 Direction Petition	PASUPULETI SAI BABU Vs THE STATE OF ANDHRA PRADESH	B JAYA PRABHAKARA RAO	GP FOR IRRI AND CAD GP FOR FINANCE PLANNING	EAST GODAVARI

25	WP/29731/2026 IA 1/2026 Direction Petition	SRI MAHENDRA NADH SWAMIJEE Vs THE STATE OF ANDHRA PRADESH	RAMESH BABU TALLURI	GP FOR IRRI AND CAD GP FOR FINANCE PLANNING GP FOR REVENUE	EAST GODAVARI

ADMISSION (IRRIGATION)

26	WP/5727/2014 IA 1/2014(WPMP 7122/2014) Stay Petition IA 2/2014(WPMP 9832/2014) Additional Material Petition	SPSR NELLORE DISTRICT FARMERS ASSOCIATION Vs STATE OF ANDHRA PRADESH	S RAM BABU	GP FOR IRRIGATION & COMM AREA DEV A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) B HANUMANTHA RAO (SC FOR KUR NEL MC) GP FOR REVENUE	CHITTOOR
27	WP/27225/2016 IA 1/2016(WPMP 33730/2016) Direction Petition	V. RAMANA REDDY CHITTOOR DIST Vs PRL SECY IRRIGATION DEPT HYDERABAD & 5 OTHERS	A CHANDRAIH NAIDU	GP FOR IRRI AND CAD (AP) GP FOR REVENUE	CHITTOOR
28	WP/4702/2021 IA 1/2021 Direction Petition	THULUVA ANJANEYULU Vs STATE OF AP	YARRAMSETTY VENKATESH	GP FOR IRRI AND CAD (AP) GP FOR REVENUE GP FOR FISHERIES	KURNOOL
29	WP/19617/2022 IA 1/2022 Suspension Petition	SHAIK MALIK BASHA Vs THE STATE OF ANDHRA PRADESH	CHALLA SIVASANKAR	GP FOR IRRIGATION COMM AREA DEV GP FOR REVENUE	KURNOOL
30	WP/12823/2023 IA 1/2023 Direction Petition	PARVATANENI RATNA KUMARI Vs THE STATE OF ANDHRA PRADESH	C SINDHU KUMARI	GP FOR IRRIGATION COMM AREA DEV	EAST GODAVARI
31	WP/1271/2024 IA 1/2024 Direction Petition	KANNABOINA VENKATESWARA RAO Vs THE STATE OF ANDHRA PRADESH	RAMINENI SUDHEER	GP FOR IRRI AND CAD (AP) MARELLA RADHA	GUNTUR
32	WP/4133/2024 IA 1/2024 Direction Petition	M/S IDEAL SURVEY Vs THE STATE OF ANDHRA PRADESH	SUBRAMANYAM DARABOINA	GP FOR IRRI AND CAD (AP) GP FOR FINANCE PLANNING MALLIPUDI DHANA RAJU SC for APIDC Ltd.	KRISHNA
33	WP/12360/2024 IA 1/2024 Direction Petition	PAPPU POLISU Vs THE NATIONAL DISASTER MANAGEMENT AUTHORITY	SRINIVAS AMBATI	T NIRANJAN Deputy Solicitor General of India GP FOR FINANCE PLANNING GP FOR IRRIGATION COMM AREA DEV GP FOR REVENUE GP FOR PANCHAYAT RAJ RURAL DEV GP FOR GENERAL ADMINISTRATION	SRIKAKULAM
34	WP/16070/2025 IA 1/2025 Suspension Petition IA 2/2025 Suspension Petition IA 1/2026 Leave Petition	PINISETTI VENKATA SWAMY Vs THE STATE OF ANDHRA PRADESH	CHANDRA SEKHAR ILAPAKURTI	GP FOR IRRI AND CAD S SHANTI PRASAD	EAST GODAVARI
35	WP/33579/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	CHINTHALAPUDI SATYANARAYANA RAO Vs THE STATE OF ANDHRA PRADESH	A K KISHORE REDDY	GP FOR IRRI AND CAD M SRI ATCHYUT GP FOR REVENUE	EAST GODAVARI

36.1 along with 36

36	WP/36786/2025 IA 1/2025 Direction Petition IA 1/2026 Implead Petition	ADABALA SAGARA SREEN Vs THE STATE OF ANDHRA PRADESH	V ESWARAIAH CHOWDARY	GP FOR IRRI AND CAD JAMI MADHAVI GP FOR PANCHAYAT RAJ RURAL DEV	EAST GODAVARI
36.1	WP/15448/2025 IA 1/2025 Suspension Petition IA 2/2025 Implead Petition IA 3/2025 Vacate Stay Petition	ADABALA VENKATA VENU GOPAL Vs THE STATE OF AP	NALLI SUNIL RAO	GP FOR IRRI AND CAD JAMI MADHAVI Yarraguntla.Koteswara Rao Standing Counsel For Zilla Praja Parishads Mandal Praja Parishads and Gra	EAST GODAVARI
37	WP/5046/2026 IA 1/2026 Direction Petition	NALLURI VENKATESWARA RAO Vs THE STATE OF AP	VENKATA NARAYANA RAO VEDULA	GP FOR IRRI AND CAD V RAJA MANOHAR (SC FOR APSIDC) KARRI SATYA GOPINATH (SC FOR APSIDC LTD) MALLIPUDI DHANA RAJU SC for APIDC Ltd.	EAST GODAVARI
38	WP/7362/2026 IA 1/2026 Direction Petition	DARA SOUNDARYA Vs THE STATE OF AP	MADHAVA RAO NALLURI	GP FOR IRRI AND CAD GP FOR HOME	SPS NELLORE
39	WP/13885/2026 IA 1/2026 Direction Petition IA 2/2026 Vacate Stay Petition IA 3/2026 Vacate Stay Petition IA 4/2026 Leave Petition	VEMAREDDY RAMESH REDDY Vs STATE OF ANDHRA PRADESH	C SUBODH	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR IRRI AND CAD Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats	SPS NELLORE
40	WP/13906/2026 IA 1/2026 Direction Petition	NEKKANTI SUBHAKARA RAO Vs THE STATE OF ANDHRA PRADESH	BOLLA VENKATA RAMA RAO	GP FOR IRRI AND CAD GP FOR HOME R2 R3 R4 R5 R6 R7 R8 R9 UNSERVED,	WEST GODAVARI
41	WP/15134/2026 IA 1/2026 Direction Petition	RAVIPATI NAGESWARARAO Vs THE STATE OF ANDHRA PRADESH	VENSO LAW FIRM	GP FOR IRRI AND CAD GP FOR REVENUE	GUNTUR
42	WP/21018/2026 IA 1/2026 Direction Petition	KALICHETI SOWJANYAMMA Vs THE STATE OF ANDHRA PRADESH	C SUBODH	GP FOR IRRI AND CAD GP FOR REVENUE	SPS NELLORE
43	WP/21131/2026 IA 1/2026 Direction Petition IA 2/2026 Additional Material Petition	YADLA VENKATA SIMHACHALAM Vs THE STATE OF ANDHRA PRADESH	NAGENDRA BABU PARAGATI	GP FOR IRRI AND CAD KALLA TULASI DURGAMBA GP FOR REVENUE	WEST GODAVARI
44	WP/23174/2026 IA 1/2026 Direction Petition	P. VENKATA RAMA RAO Vs THE STATE OF ANDHRA PRADESH	CHALLA SIVASANKAR	GP FOR REVENUE GP FOR IRRI AND CAD	PRAKASAM
45	WP/24031/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	VALLABHANENI SURYA PRAKASH RAO Vs THE STATE OF ANDHRA PRADESH	K S MURTHY ASSOCIATES	GP MUNCIPAL ADMN AND URBAN DEV AP A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) GP FOR IRRI AND CAD	WEST GODAVARI

46.1 along with 46

46	WP/29181/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	PALLE KRISHNA Vs THE STATE OF ANDHRA PRADESH	VIJAYA KUMAR SATA	GP FOR IRRI AND CAD GP FOR HOME GP FOR REVENUE	EAST GODAVARI

46.1	WP/29499/2026 IA 1/2026 Set Aside Petition IA 2/2026 Direction Petition	SADE RAMBABU Vs THE STATE OF ANDHRA PRADESH	VIJAYA KUMAR SATA	GP FOR IRRI AND CAD GP FOR HOME GP FOR REVENUE	WEST GODAVARI
47	WP/29695/2026 IA 1/2026 Direction Petition	GURRAM VENKATA RAMANAIAH Vs THE STATE OF ANDHRA PRADESH	VALLEPU JAGADEESH	GP FOR FINANCE PLANNING GP FOR LAND ACQUISITION GP FOR IRRI AND CAD	CHITTOOR

ADMISSION (CIVIL SUPPLIES)

48	WP/17505/2022 IA 1/2022 Direction Petition	KOTHA KIRAN KUMAR Vs THE STATE OF ANDHRA PRADESH	RAJA REDDY KONETI	GP FOR CIVIL SUPPLIES GP FOR HOME	WEST GODAVARI
49	WP/477/2025 IA 1/2025 Direction Petition IA 2/2025 Suspension Petition	SANDIREDDY PAVAN KUMAR Vs THE STATE OF AP	PILLIX LAW FIRM	GP FOR CIVIL SUPPLIES G L NAGESWAR RAO	SPS NELLORE
50	WP/5239/2025 IA 1/2025 Suspension Petition IA 1/2026 Vacate Stay Petition	SMT. SHAIK BADURLABI Vs THE STATE OF ANDHRA PRADESH	K SRINIVAS	GP FOR CIVIL SUPPLIES GP FOR CIVIL SUPPLIES	KRISHNA
51	WP/18618/2025 IA 1/2025 Suspension Petition IA 1/2026 Vacate Stay Petition IA 2/2026 Leave Petition	D GANGAYAMMA Vs THE STATE OF AP	JAGARLAMUDI ANJANEE PRIYA	GP FOR CIVIL SUPPLIES GP FOR CIVIL SUPPLIES	GUNTUR
52	WP/27835/2025 IA 1/2025 Suspension Petition IA 1/2026 Vacate Stay Petition	SRI KANDULA BAPUJI Vs THE STATE OF ANDHRA PRADESH	K SRINIVAS	GP FOR CIVIL SUPPLIES	KRISHNA
53	WP/36057/2025 IA 1/2025 Suspension Petition	BOMMADEVI SURYA KUMARI Vs THE STATE OF ANDHRA PRADESH	CHILAKA MAGGI PRIYANKA	GP FOR CIVIL SUPPLIES DASARI S V V S V PRASAD	EAST GODAVARI
54	WP/3853/2026 IA 1/2026 Direction Petition	SMT.J HUSSAIN BEE Vs THE STATE OF AP	M M M SRINIVASA RAO	GP FOR CIVIL SUPPLIES	KURNOOL
55	WP/5256/2026 IA 1/2026 Suspension Petition IA 2/2026 Leave Petition	R. RAMACHANDRA REDDY Vs THE STATE OF ANDHRA PRADESH	S VARADARAJULU CHETTY	GP FOR CIVIL SUPPLIES K RAMA KOTESWARA RAO	CHITTOOR
56	WP/9542/2026 IA 1/2026 Suspension Petition	YENNAM RAMAIAH Vs THE STATE OF AP	K SRINIVAS	GP FOR CIVIL SUPPLIES V V LAKSHMI NARAYANA	GUNTUR
57	WP/14265/2026 IA 1/2026 Suspension Petition	K POORNIMA Vs THE STATE OF ANDHRA PRADESH	HARINATH REDDY SOMA	GP FOR CIVIL SUPPLIES GP FOR REVENUE	CHITTOOR
58	WP/14407/2026 IA 1/2026 Direction Petition	SMT. GUNDEBOMMU VENKATA RAMANA Vs THE STATE OF A.P.	KOPPARTHI SUMATHI	GP FOR CIVIL SUPPLIES NARAM NAGESWARA RAO	PRAKASAM
59	WP/14735/2026 IA 1/2026 Suspension Petition	U.VENKATESWARLU Vs STATE OF ANDHRA PRADESH	M M M SRINIVASA RAO	GP FOR CIVIL SUPPLIES	PRAKASAM

60	WP/14771/2026 IA 1/2026 Suspension Petition IA 2/2026 Vacate Stay Petition	M NARENDRA Vs THE STATE OF AP	SHAIK RAFI	GP FOR CIVIL SUPPLIES	KURNOOL
61	WP/14849/2026 IA 1/2026 Suspension Petition IA 2/2026 Vacate Stay Petition	G VENKATESWARLU Vs THE STATE OF AP	M M M SRINIVASA RAO	GP FOR CIVIL SUPPLIES	KURNOOL
62	WP/14852/2026 IA 1/2026 Suspension Petition IA 2/2026 Vacate Stay Petition	LAKSHMI PRASANNA SELF HELP GROUP Vs STATE OF ANDHRA PRADESH	M M M SRINIVASA RAO	GP FOR CIVIL SUPPLIES	KURNOOL
63	WP/16003/2026 IA 1/2026 Direction Petition	DARSANAM LEELAVATHI Vs THE STATE OF ANDHRA PRADESH	KOPPARTHI SUMATHI	GP FOR CIVIL SUPPLIES NARAM NAGESWARA RAO	PRAKASAM
64	WP/18065/2026 IA 1/2026 Suspension Petition IA 2/2026 Direction Petition	SHAIK BEE FATHIMA BEGAM Vs THE STATE OF ANDHRA PRADESH	K SRINIVAS	GP FOR CIVIL SUPPLIES	GUNTUR
65	WP/23205/2026 IA 1/2026 Suspension Petition	R KOTESWARA RAO Vs THE STATE OF ANDHRA PRADESH	M M M SRINIVASA RAO	GP FOR CIVIL SUPPLIES GP FOR REVENUE	PRAKASAM
66	WP/24660/2026 IA 1/2026 Direction Petition	ADDEPALLI KIRAN KUMARI Vs THE STATE OF ANDHRA PRADESH	K SRINIVAS	GP FOR CIVIL SUPPLIES	KRISHNA
67	WP/25546/2026 IA 1/2026 Suspension Petition	CHAKKA MADHUSUDHAN Vs THE STATE OF ANDHRA PRADESH	J.JYOTHI	GP FOR CIVIL SUPPLIES GP FOR REVENUE	KURNOOL
68	WP/26614/2026 IA 1/2026 Dispense with Petition IA 2/2026 Suspension Petition	GOLIVI KONDALA RAO Vs THE STATE OF ANDHRA PRADESH	R SIVA SAI SWARUP	GP FOR CIVIL SUPPLIES	SRIKAKULAM
69	WP/27247/2026 IA 1/2026 Suspension Petition	LANKA JOSEPH TAGORE BABU Vs THE STATE OF ANDHRA PRADESH	T S B V RAMA REDDY	GP FOR CIVIL SUPPLIES M M M SRINIVASA RAO	EAST GODAVARI
70	WP/27785/2026 IA 1/2026 Dispense with Petition IA 2/2026 Suspension Petition	ATCHUTHA SAI MANASA Vs THE STATE OF ANDHRA PRADESH	TALLAPRAGADA SRIRAM	GP FOR CIVIL SUPPLIES GP FOR REVENUE	GUNTUR
71	WP/27906/2026 IA 1/2026 Direction Petition	T KRISHNA MURTHY Vs THE STATE OF ANDHRA PRADESH	K NARSI REDDY	GP FOR CIVIL SUPPLIES	ANANTAPUR
72	WP/27999/2026 IA 1/2026 Suspension Petition IA 2/2026 Implead Petition	SRI GANTA RAMAIAH Vs THE STATE OF ANDHRA PRADESH	KOPPARTHI SUMATHI	GP FOR CIVIL SUPPLIES	PRAKASAM
73	WP/30910/2026 IA 1/2026 Suspension Petition	YEDDU SITA MAHALAKSHMI Vs THE STATE OF ANDHRA PRADESH	RAJU GUBBALA	GP FOR CIVIL SUPPLIES	GUNTUR

FOR ADMISSION (CRP MATTERS)

74.1 along with 74

74	CRP/1872/2026 (OS/34/2020) IA 1/2026 Stay Petition IA 2/2026 Vacate Stay Petition	SRI EDARA TIRUMALA PRASADA VENKATA RAO Vs SMT CHILUKURI SWATHI	PAWAN KUMAR MALAPATI	VENKAT CHALASANI RR1-APP BY M/S-VENKAT CHALASANI(ADV), RR-2 TO 4-SERVED AS PER MEMO PROOF OF SERVICE VIDE USR NO-96199/2026.	WEST GODAVARI
74.1	CRP/1878/2026 (OS/3/2020) IA 1/2026 Stay Petition	SRI EDARA TIRUMALA PRASADA VENKATA RAO Vs POLAMARASETTI VENKATA RAMANA	PAWAN KUMAR MALAPATI	NIMMAGADDA REVATHI	WEST GODAVARI
75	CRP/2549/2026 (IA/129/2026) IA 1/2026 Stay Petition	DATLA SATYAVATHI DIED Vs AMARANENI SAILAJA	RIZWAN ALI SHAIK	K V L NARASIMHA RAO	WEST GODAVARI
76	CRP/2593/2026 (OSSR/3568/2026) IA 1/2026 Dispense with Petition IA 2/2026 Suspension Petition	MIRIYALA DINESH KUMAR Vs NAMBURI LAKSHMI	SOMISETTY GANESH BABU	ELURU SESHA MAHESH BABU	WEST GODAVARI
77	CRP/2777/2026 (H.M.O.P/145/2023) IA 1/2026 Stay Petition	MADDIPATI DHARMENDRA CHOWDARY Vs MADDIPATI UMA SUNDARI	PATHURI SRINIVAS		WEST GODAVARI
78	CRP/2797/2026 (H.M.O.P/145/2023) IA 1/2026 Stay Petition	MADDIPATI DHARMENDRA CHOWDARY Vs MADDIPATI UMA SUNDARI	PATHURI SRINIVAS		WEST GODAVARI
79	CRP/2875/2026 (IA/102/2018) IA 1/2026 Suspension Petition	SANKURATRI UTTAMA RAO Vs MAHABOOB SHERIEF	KOTESWARA RAO MUMMANENI		WEST GODAVARI

ADMISSION

80	CRP/979/2023 (EA/138/2022) IA 1/2023 Stay Petition	MINCHALA JYOTHI PRAKASH MURTHY Vs DUMPALA SUBRAMANYAM	NUTHALAPATI KRISHNA MURTHY		CHITTOOR
81	CRP/1561/2023 (IA/301/2019) IA 1/2023 Stay Petition IA 2/2023 Stay Petition IA 1/2024 Vacate Stay Petition	RUDRARAJU SATYANARAYANA RAJU Vs PUTHURU RAMANAIAH	P SRIDHAR REDDY	SARANU PHANI TEJA RAVI KUMAR C R1- DIED R2-App by m/s.Saranu Phani Teja (adv). PROOF OF SERVICE FILED VIDE USR NO. 87697/202318/08	SPS NELLORE
82	CRP/2292/2023 (EP/2/2019) IA 1/2023 Condone Delay Petition IA 2/2023 Stay Petition	PENUMATSA VENKATA SATYA SURYA NARAYANA RAJU Vs SHAIK SARDAR(DIED) PER LRS	D KODANDARAMI REDDY	MURALIDHAR PATNAIK K V K SRINIVAS R1 - Died per LRs. R3 - Died vide CT. RR 2,4to6 - App by M/s.Muralidhar patnaik k v (adv).	WEST GODAVARI
83	CRP/2892/2023 IA 1/2023 Stay Petition IA 2/2023 For Being Mentioned IA 1/2024 Extension Petition	PRAGATHI SPIRITUAL TRUST Vs VINNAKOTA PADMAVATHI	P RAJASEKHAR	MOHANNAIR RAJEEV KUMAR D V V S S N H BHUJANGA RAO	VISAKHAPATNAM

84	CRP/3051/2023 (EP/8/2022) IA 1/2023 Stay Petition	ANE NAGAMMA Vs YARRAGODALA SINGA REDDY	AYESHA AZMA S	KANAKALA DEVI PRASANNAKUMAR sr -App by m/s.Kanakala Devi Prasanna kummar (adv).	ANANTAPUR
85	CRP/1362/2024 (IA/18/2013) IA 1/2024 Direction Petition	BASINENI VENKATESWARLU Vs THE OFFICIAL RECEIVER	N ASHWANI KUMAR	PAPUDIPPU SASHIDAR REDDY K NARSI REDDY R1 - app by M/s. P.Sashidar Reddy(Adv) R2 - App by M/s.P.Ganga rami reddy(adv) Proof of service filed vide USRNo.65711/2024. R2-APP BY M/S-K.NARSIREDDY(ADV).	YSR KADAPA
86	CRP/3155/2024 IA 1/2024 Stay Petition	V.N. CHANDRASEKHAR REDDY Vs N.C. MANJUNATHA NAIDU	BASHA SHAIK	P V VENKATA RAVI SANKAR and Dr. P.B Reddy SR - App by M/s.P V VENKATA RAVI SANKAR & Dr. P.B Reddy(Adv)	CHITTOOR

87.1 along with 87

87	CRP/547/2025 (EP/121/2021) IA 1/2025 Condone Delay Petition IA 2/2025 Suspension Petition	MR. KILARI SIVA PRASAD Vs MR.KILARI RAVI	A CHANDRAIH NAIDU	KANDERI CHETHAN	CHITTOOR
87.1	CRP/399/2025 IA 1/2025 Stay Petition	KILARI SIVA PRASAD Vs KILARI RAVI	A CHANDRAIH NAIDU	KANDERI CHETHAN	CHITTOOR

88.1,88.2,88.3,88.4 along with 88

88	CRP/672/2025 (EP/34/2024) IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	MUVVA SATYANARAYANA @ ABHI RAM Vs DASARI ANJANEYULU(DIED)	P S P SURESH KUMAR	J VENKATA RAMANA RR1,3 DIED VIDE CT R2 -APP BY M/S. J VENKATA RAMANA (ADV) RR4TO13 - "ITEM DELIVERED" AS PER MEMO FILED VIDE USR NO:38179/2025 RR4TO10,13 "SERVED" AS PER POSTAL ENDORSEMENT	WEST GODAVARI
88.1	CRP/144/2025 (IA/904/2024) IA 1/2025 Stay Petition IA 2/2025 Modification	MADDA DAHSHUDU(DIED) Vs DASARI ANJANEYULU(DIED)	K V VIJAYA KUMAR	J VENKATA RAMANA	WEST GODAVARI
88.2	CRP/652/2025 IA 1/2025 Stay Petition	MUVVA SATYANARAYANA @ ABHI RAM Vs DASARI ANJANEYULU	P S P SURESH KUMAR	J VENKATA RAMANA	EAST GODAVARI
88.3	CRP/742/2025 (EP/34/2024) IA 1/2025 Permission Petition IA 2/2025 Direction Petition	MUVVA SATYANARAYANA @ABHI RAM Vs DASARI ANJANEYULU	P S P SURESH KUMAR	J VENKATA RAMANA	WEST GODAVARI
88.4	CC/1646/2025 (CRP/742/2025)	SRI DASARI VENKATA SATYA VISHNU MURTHY Vs SRI MUVVA SATYANARAYANA @ ABHI RAM	J VENKATA RAMANA	SIVA SANKARA RAO BORRA	WEST GODAVARI
89	CRP/1335/2025 IA 1/2025 Stay Petition	SMT.K.KOTHAPETA SAROJAMMA Vs K.SANTHA KUMARI	P SUBASH	HARINATH REDDY SOMA SR-App	CHITTOOR

90	CRP/1692/2025 (EP/112/2004) IA 1/2025 Condone Delay Petition IA 2/2025 Dispense with Petition IA 3/2025 Direction Petition IA 1/2026 Set Aside Abatement	BANDARU CHINNA VENKATARAMANAPPA(DIED) Vs K. GOPINATH(DIED)	BANDI SRIHARI		ANANTAPUR
91	CRP/1730/2025 IA 1/2025 Stay Petition IA 1/2026 Extension Petition	PALLA KONDALARAYUDU Vs KOPPULA HEMANANADA RAO	T N M RANGA RAO	S.R - ITEM DELIVERED AS PER POSTAL TRACKING REPORT AND HIS COUNSEL OF TRIAL COURT - ITEM DELIVERED AS PER MEMO FILED VIDE USR.NO.84925/25	EAST GODAVARI
92	CRP/2282/2025 (OP/15/2024) IA 1/2025 Stay Petition	MOHAMMAD RAMEEJA Vs THE INDUKURPET MANDAL PODUPU LAKSHMI PARASPARA SAHAYAKA PODUPU SANGAM LTD.	SASIKALA MANDAVA	SRINIVASULU P SHAIK OMER QAIYUM R1- App by M/s P. Srinivasulu(Adv) R3- App by M/s. Sk. Omer Qaiyum(Adv) R2 - Served Counter Affidavit filed vide USR No. 137224/25 placed in Bundle	KRISHNA

93.1 along with 93

93	CRP/2895/2025 (CMA/11/2021) IA 1/2025 Suspension Petition	DANDAMUDI VENKATA RAMANA SAI KUMAR Vs SMT DANDAMUDI LAKSHMI SARASWATHI	T D PANI KUMAR	KRISHNA RAO PARITALA	KRISHNA
93.1	CRP/2621/2025 (IA/1225/2024) IA 1/2025 Stay Petition	DANDAMUDI LAKSHMI SARASWATHI Vs DANDAMUDI VENKATA RAMANA SAI KUMAR	KRISHNA RAO PARITALA	KRISHNA PRASANNA VIATLA	KRISHNA
94	CRP/2943/2025 (IA/512/2024) IA 1/2025 Stay Petition	KODI SURYAVATHI Vs BANDELA SHARAON	A K KISHORE REDDY	PUPPALA RAMA YETHI RAJA PRAJITH	WEST GODAVARI

95.1 along with 95

95	CRP/2949/2025 IA 1/2025 Suspension Petition IA 2/2025 Vacate Stay Petition	DUDEKULA NANNE SAB Vs TROPICAL AGROSYSTEMS(INDIA) PVT LTD.	KASA JAGANMOHAN REDDY	M KESAVA RAO RR1 & 2 - APP BY M/S.M.KESAVA RAO(ADV)	KURNOOL
95.1	CRP/254/2026 (T.R.O.P/41/2022) IA 1/2026 Suspension Petition IA 2/2026 Vacate Stay Petition	DUDEKULA NANNE SAB Vs TROPICAL AGROSYSTEMS(INDIA) PVT LTD.	J UGRANARASIMHA	M KESAVA RAO	KURNOOL
96	CRP/3257/2025 (IA/10/2025) IA 1/2025 Injunction Petition	DIGUMURTHY SAMPOORNA Vs ARAVA BAYYAREDDI ANJANEYULU REDDY	N ASWARTHA NARAYANA	PAWAN KUMAR MALAPATI	CHITTOOR
97	CRP/3420/2025 (F.C.O.P/130/2023) IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition IA 1/2026 Receive Docs Petition	PAMIDI PRASHANTH Vs PAMIDI@JAVVADULA SRI LAKSHMI BHAVANI	NIMMAGADDA REVATHI	VENKATESWARLU PALADUGU	GUNTUR

98	CRP/3585/2025 (OS/648/2014) IA 1/2025 Stay Petition	SMT PONNAGANTI NAGAMANI Vs SMT. PUVVULA VIJAYA LAKSHMI	P V A PADMANABHAM	K RAMA THULASI S.R - APP BY M/S.K.RAMA TULSI (ADV)	GUNTUR
99	CRP/3717/2025 (EP/910/2024) IA 1/2025 Condone Delay Petition IA 2/2025 Dispense with Petition IA 3/2025 Stay Petition	G.NAGARAJU Vs THE ANANTHAPURAMU CO-OPERATIVE URBAN BANK LTD.	P SRAVAN KUMAR REDDY	JANGAM VENKATA SIVA SAI	ANANTAPUR

100.1 along with 100

100	CRP/265/2026 IA 1/2026 Suspension Petition	THALIKOTA KRISHNA (DIED) Vs AKKALA NAGAMOHANA RAO	KHADER VALI SHAIK		GUNTUR
100.1	CRP/317/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	THALIKOTA KRISHNA (DIED) Vs AKKALA NAGAMOHANA RAO	KHADER VALI SHAIK S V RUTHVIK	P S P SURESH KUMAR	GUNTUR

101.1 along with 101

101	CRP/835/2026 (EP/6/2022) IA 1/2026 Permission Petition	MUSUNURI SATYANARAYANA Vs DR TUMMALA INDIRA DEVI	MUSUNURI SATYANARAYANA(PARTY IN PERSON)	KOTI REDDY IDAMAKANTI RR1,3-Are not necessary parties vide ct RR2 & 5 - APP BY I.KOTI REDDY(ADV), R4-Died vide ct Memo proof of service filed vide USRNo.53349/2026, counter-affidavit filed vide USRNo.91375/2026, Rejoinder filed vide USRNo.102260/2026.	GUNTUR
101.1	CRP/848/2026 (EP/13/2022)	MUSUNURI SATYANARAYANA Vs DR. TUMMALA INDIRA DEVI	Musunuri Satyanarayana (PARTY IN PERSON)	KOTI REDDY IDAMAKANTI	GUNTUR
102	CRP/968/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	SATTI MEHAR BABA REDDY Vs SATTI LAKSHMI GNANA PRASUNAMBIKA	K J DAYANAND KUMAR	K GANI REDDY SR App., Memo filed vide USR NO.50730/2026.	KRISHNA

FOR ADMISSION (SA MATTERS)

103	SA/802/2026 (AS/23/2024) IA 1/2026 Condone Delay Petition IA 2/2026 Stay Petition	KANDRU DAVID RAJU Vs KARINI KRUPA RAO	M PITCHAIAH		WEST GODAVARI

FOR ADMISSION (CC MATTERS)

104	CC/2050/2022 (WP/28533/2021) IA 1/2026 Leave Petition	DASARI MALLIKARJUNA RAO Vs K.SUNITHA	CH SRINIVAS	. T N M RANGA RAO R 6 NOTICE SERVED.	CHITTOOR
105	CC/2523/2022 (WP/5110/2022)	KANDULA BAPUJI Vs DR. MAHESH KUMAR	B V ANJANEYULU	D KASIM SAHEB	KRISHNA
106	CC/3325/2022 (WP/12219/2021)	PADALA SATYANARAYANA REDDY Vs SRI RAJIT BHARGHAVA	PONNADA SREE VYAS	B S SHIVAJI	WEST GODAVARI

107	CC/3542/2022 (WP/20236/2021)	RAAVI JOSHI PRASAD Vs DR.MANMOHAN SINGHI.A.S	CHALASANI AJAY KUMAR		KRISHNA
108	CC/3569/2022 (WP/22425/2021)	MOKAMATAM PURNA CHANDRA RAO Vs SRI. J. PRASAD RAO	KURAKULA SIVA PRASAD	P SUBASH	GUNTUR
109	CC/3716/2022 (WP/7445/2018)	MAGATAPALLI SRI RAMA GOWRI PRASANNA KUMAR Vs B.PADMAVATHI	T V SRI DEVI	B SESIBUSHAN RAO	VIZIANAGARAM
110	CC/3923/2022 (WP/14288/2021)	DINDI.ESWARI Vs CHEERALA CHINNAKUMAR REDDY	SRINIVASULU P	KOTI REDDY IDAMAKANTI P SUBASH	EAST GODAVARI
111	CC/3960/2022 (WP/10100/2021)	GAJJALA VIJAYA BHASKAR REDDY Vs GOVERNMENT OF ANDHRA PRADESH	C SRINIVASA BABA	NARASIMHA REDDY. G . L	YSR KADAPA
112	CC/4074/2022 (IA/1/2021)	THE WATER USTHE WATER USERS ASSOCIATIONERS ASSOCIATION Vs SRI S. S. RAWAT I.A.S.	RAMESH BABU TALLURI	S NISCHALA REDDY S SIVA KUMARI	EAST GODAVARI
113	CC/4081/2022 (WP/27998/2021)	Y.VENKATESWARLU Vs S.S.RAWATI.A.S	RAMESH BABU TALLURI	S SIVA KUMARI	SPS NELLORE
114	CC/4198/2022 (WP/9833/2021)	DARA MOHANA RAO Vs G.SAI PRASAD	ARUN SHOWRI G	NARASIMHA REDDY. G . L	VIZIANAGARAM
115	CC/4441/2022 (WP/12989/2020)	ABOTHULA APPALAKONDAMMA Vs SRI K. MAYUR ASHOK	BONU RAMA SHANKAR RAO		VIZIANAGARAM
116	CC/49/2023 (WP/19003/2022)	MEDARA SASIBHUSHANA RAO Vs GOPAL KRISHNA DWIVEDII.A.S	TADDI NAGESWARA RAO	G SRINIVASULA REDDY RR 1 TO 4, 6 AND 8 NOTICE SERVED.	VIZIANAGARAM
117	CC/425/2023 (WP/20335/2021)	J SARASWATHI Vs VEERABOINA SURESH BABU	G RAMACHANDRA REDDY	T BALASWAMI	CHITTOOR
118	CC/427/2023 (WP/20427/2021)	B MUNEPPA Vs THE STATE OF ANDHRA PRADESH	G RAMACHANDRA REDDY	PUBLIC PROSECUTOR (AP) T BALASWAMI	CHITTOOR
119	CC/3964/2025 (WP/20134/2025)	MRS MARIADAS EDUCATIONAL AND CULTURAL TRUST Vs SRI KONA SASODHAR IAS	K B RAMANNA DORA	RAMA CHANDRA RAO GURRAM	VISAKHAPATNAM
120	CC/1127/2026 (WP/15123/2025)	ABM AIDED PRIMARY AND HIGH SCHOOL Vs SRI KONA SASIDHAR I.A.S	D V SASIDHAR	RAMA CHANDRA RAO GURRAM NAGARAJU PULLAGURA	PRAKASAM
121	CC/1267/2026 (WP/5065/2025)	B KUMARA SWAMY Vs SMT ID SHIRISHA	SRINIVAS BASAVA	BH RAMA KRISHNA NAIK SHAFATH AHMED KHAN	KURNOOL

122	CC/1617/2026 (WP/9435/2025)	M/S FERTILE GREEN INDUSTRIES PVT LTD Vs B RAJASEKHAR IAS	M/S INDUS LAW FIRM	BH RAMA KRISHNA NAIK RAMA RAO KOCHIRI	SPS NELLORE
123	CC/1958/2026 (WP/30194/2024)	M/S OBULESWARA SWAMY CONSTRUCTIONS Vs SRI KONA SASIDHAR IAS	DASARI S V V S V PRASAD	RAMA CHANDRA RAO GURRAM V CH NAIDU RAMA RAO KOCHIRI	YSR KADAPA
124	CC/2948/2026 (WP/28000/2025) IA 1/2026 Condone Delay in Rep IA 2/2026 Dispense with Petition	PAPPALA PAVAN KUMAR Vs MUDAVATH M NAYAK	SOURI BABU DUPPATI	SOMA RAJU YELISETTI	VIZIANAGARAM
125	CC/3476/2026 (WP/10480/2026) IA 1/2026 Dispense with Petition	SAI DEEKSHIKA CONSTRUCTIONS Vs KANTILAL DANDE	MODAPOTHULA SUMALATHA	MALLIKHARJUNA MOORTHY K (SC FOR A.P HOUSING CORPORATION LIMITED) SOMA RAJU YELISETTI RR 1, 4 TO 6 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND SPECIAL MESSENGER ARE NOT YET RETURNED.	GUNTUR
126	CC/3509/2026 (WP/10041/2026)	T NARASIMHA RAO Vs KANTILAL DANDE IAS	RAMESH BABU TALLURI	SOMA RAJU YELISETTI RR 1 AND 3 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND SPECIAL MESSENGER ARE NOT YET RETURNED. RR 4 TO 6 NOTICE SENT THROUGH THE DISTRICT JUDGE KRISHNA AND SPEED POST ARE NOT YET RETURNED.	KRISHNA

FOR ADMISSION

127	CC/3309/2026 (WP/15716/2025)	PRAKASAM AIDED UPPER PRIMARY SCHOOL Vs KONA SASIDHAR	D V SASIDHAR	RAMA CHANDRA RAO GURRAM RR 1, 2 AND 5 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND SPECIAL MESSENGER ARE NOT YET RETURNED. R 4 NOTICE SENT THROUGH THE DISTRICT JUDGE KRISHNA AND SPEED POST ARE NOT YET RETURNED.	PRAKASAM
128	CC/3500/2026 (WP/3755/2026)	NELLIMARLA JUTE MILLS COMPANY LIMITED Vs K AVINASH KUMAR	VENKATA DURGA RAO ANANTHA	SR NOTICE SENT THROUGH THE DISTRICT JUDGE VISAKHAPATNAM AND SPEED POST ARE NOT YET RETURNED.	VISAKHAPATNAM
129	CC/3522/2026 (WP/18036/2026) IA 1/2026 Dispense with Petition	PINNAKA KRISHNA CHAITANYA Vs C M SAIKANTH	CHAKRAVARTHY P V S K	RR 1 TO 4 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND SPECIAL MESSENGER ARE NOT YET RETURNED.	GUNTUR
130	CC/4108/2026 (WP/18320/2026) IA 1/2026-Dispense with Petition	G BHAGWAN NARAYANA Vs SHASHIBHUSHAN KUMAR	AKULA VAMSI KRISHNA		KRISHNA